NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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T.C.P No. 363/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: Tata Consultancy Services Ltd.

Chemtrols Industries P.J. Ltd. Richa India Infra Development Pvt. Ltd

. SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

SAGAR SARIN ILB DMD ADVOCATES Sol

FOR THE PETITIONER

ORDER

TCP No. 363/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 10.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)